GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO. 1924 ANSWERED ON 11TH DECEMBER, 2025

CENTRAL ROAD FUND

†1924. SHRI BHAUSAHEB RAJARAM WAKCHAURE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has received any requests from public representatives to include 14 roads of Shirdi Parliamentary Constituency in the State of Maharashtra under the Central Road Fund (CRF) for construction or improvement;
- (b) if so, the details thereof; and
- (c) the details of the progress made in this regard so far?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

(a) to (c) Yes Sir. Government has received the request regarding construction/ repair of 14 works of Shirdi Parliamentary Constituency in the State of Maharashtra under Central Road and Infrastructure Fund (CRIF) Scheme. The list of works has been forwarded to State Government of Maharashtra to prioritise the projects for sanction under CRIF Scheme. Based on the inter-se priority of works recommended by the State Government, 103 number of works have been sanctioned costing Rs. 1688 crores under CRIF for the State of Maharashtra during current Financial Year 2025-26 which includes following 3 works in the Shirdi Parliamentary Constituency:

S. No.	Name of work	Estimated
		Cost (Rs. in Crores)
1	Improvement to SH-222 Tolarkhind Kotul Sawarchol Sangamner Kopargaon Ukkadgao Vaijpur Road (SH-65) from Km 103/200 to 105/600 Tal-Kopargaon, Dist-Ahilyanagar	20.00

2	Construction of Major Bridge on Pravara River with Approach road, Khirdi (ODR 50) Tal.Shrirampur Dist.Ahilyanagar to Tilapur (VR 90) Tal.Rahuri Dist.Ahilyanagar	20.00
3	Construction of major bridge on Kol river, Savatsar Bhojde Dhotre road (MDR 5) km 24/00 Dist.Ahilyanagar	7.00
	Total	47.00
